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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

ORDER

In pursuance of letter no. 8802-9302/L/RR/E.O/THC/Delhi/2010 dated 29.01.2010 of the Ld. Principal District & Sessions Judge, Tis Hazari Courts, Delhi and in super-session of all earlier orders, the following officials posted in Record Room, Rohini Courts, Delhi are hereby designated as Record Keeper & Asstt. Record Keeper, for the purpose of weeding out of matured records and registers in addition to the regular work assigned to them, with immediate effect:-

S.NO.	NAME & DESIGNATION	DESIGNATED AS
1	Sh. Jagdish Bhakuni, SJA/Branch In-charge	Record Keeper
2	Sh. Suresh Kumar, SJA	Assistant Record Keeper
3	Sh. Deepak Nayyar, JA	Assistant Record Keeper
4	Ms. Mona Madan, JA	Assistant Record Keeper
5	Ms. Preeti, JA	Assistant Record Keeper


(VIMAL KUMAR YADAV)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI


No.F2(2)/Admn.I&II(NW)/RC/2023/

18330-18388

Date 03/06/2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi.
3. The Officer In-Charge, Record Room (NW), Rohini Courts, Delhi.
4. All Judicial Officer(s) (NW), Rohini Courts, Delhi.
5. The Administrative Officer (Judl.), North-West District, Rohini Courts, Delhi.
6. The Record Officer, North-West, Rohini Courts, Delhi.
7. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
8. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
9. Personal Office of the undersigned.
10. The Facilitation Centre, Rohini Courts, Delhi.
11. The ALIO, Library Branch, Rohini Courts, Delhi.
12. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
13. The official(s) concerned.


PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI